

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104

Appeal No - 202/252/ND/2 020

IN THE MATTER OF:

Prestar Infotech Pvt Ltd

Vs

RoC

....Applicant

....Respondent

SECTION

U /s. 252

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rahul

For the Respondent

: Mrs. Sweety Khattar Kumar, Ld. ARoC

ORDER

Ld. Counsel for Petitioner and Ld. ARoC have put in appearance. Ld. ARoC seeks time to file their reply/report.

None present on behalf of Income Tax Department. Income Tax Department is directed to file their reply/report. Let the same be filed. List the case on **15.04.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)